

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal no. 174 of 2012**

**Dated : 3<sup>rd</sup> April, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Punjab State Power Corporation Ltd. .... Appellant (s)**  
**Versus**  
**Punjab State Electricity Regulatory**  
**Commission ...Respondent (s)**

**Counsel for the Appellant(s):** Mr. Anand K. Ganesan

**Counsel for Respondent (s):** Mr. Sakesh Kumar for R-1

**ORDER**

At the request of the Learned Counsel for the parties, post the matter for hearing on **30.04.2013**.

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**mk/vt**